

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2506

ANSWERED ON:16.08.2011

CLAIMS UNDER NAIS

Baitha Shri Kameshwar ;Meghwal Shri Arjun Ram ;Ramkishun Shri

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Government is aware that despite debiting annual insurance premium on farmers credit limit, the farmers are not paid their insurance claims on time;

(b) if so, the reasons therefor;

(c) the details of complaints received during the last three years, State-wise;

(d) the number of claims received under the National Agricultural Insurance Scheme (NAIS) during the last three years and the current year in various States alongwith the number of claims settled and the total amount paid to the farmers, State-wise and area-wise; and

(e) the time by which the payment of these claims is likely to be made?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

(a) to (c): Under National Agricultural Insurance Scheme (NAIS), claims are assessed on the basis of actual yield, estimated through requisite number of Crop Cutting Experiments (CCEs) and submitted by the State Government concerned. Claims are paid within one month after receipt of yield data from the State Governments. However, sometimes, due to late submission of yield data, discrepancies in yield data, legal cases etc., settlement of claims are delayed and requests from the States/farming community for early settlement of the claims are received. Under such circumstances, the matters are promptly referred to the Implementing Agency (i.e. AIC) for taking urgent action and as far as possible, all the complaints are properly addressed.

(d): As per scheme provisions, farmers need not approach the insurance company to lodge claims. Claims are automatically calculated on receipt of yield data from the State Government and credited to the accounts of the farmers through nodal banks. State-wise details of claims settled during the last three years and the current year are at Annexure.

(e): Normally, Agriculture Insurance Company of India Ltd. (AIC) which is the Implementing Agency of NAIS, processes the admissible claims within one month after the receipt of yield data from the concerned State Government. Claims if any, are paid immediately thereafter provided the share of funds of the Central and State Government have been received by the AIC.